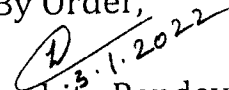


F. No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 03.01.2022

CORRIGENDUM

In Office Order dated 31.12.2021, read the last line as "31.01.2021 and 16.02.2021 will stand revived w.e.f. 03.01.2022" and all other contents remain the same.

By Order,

(Harshita Pandey)
Assistant Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi
2. SPS to all Members, CESTAT, New Delhi and all Regional Benches.
3. Dy. Registrar/Assistant Registrar, CESTAT, all Benches
4. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangalore/Ahmedabad/Allahabad/Chandigarh/Hyderabad
5. Chief Commissioner (AR)/New Delhi/Commissioner (AR), CESTAT Mumbai/Kolkata/Chennai/Bangalore/Ahmedabad/Allahabad/Chandigarh/Hyderabad
6. Website/Guard File/Office Copy/Notice Board